

war oil fields from the 15th August 1961 I am glad to take this opportunity to report the facts to the House.

2. Crude oil is being produced from 15th August, 1961 at Ankleshwar as well No. 11 had 12 have been connected to Collecting Station No. 3 Each of them can yield about 80 tons per day. However, at present only 10 tons per day is being taken out from them and M's Burmah Shell are not ready to receive any oil at Bombay before 1st September, 1961 and then too only upto 100 tons per day. Therefore, the flow will be increased to 100 tons per day from 31st August, 1961 when it is proposed to despatch the first lot of 5 tank wagons of 20 tons each to Bombay from Ankleshwar. The despatch will continue to remain 100 tons per day from Ankleshwar till M's Burmah Shell are in a position to receive more. Action is being taken to hook up Well Nos. 4 and 13 to Group Gathering Station No. 3, which, it is expected, will be done by the end of this month and by doing so. Ankleshwar oilfields will be in a position to deliver about 250 tons per day to Bombay Refineries if they are in a position to receive this oil. Oil producing wells already completed in Ankleshwar can yield near about 650 tons per day.

3. As far as Cambay is concerned, all arrangements have been made to deliver 25 tons of crude in consumers' tanker lorries if they send them to the oilfield for taking the delivery of the crude but unfortunately none of the consumer is yet ready with the tank lorries and hence in spite of the fact that Oil and Natural Gas Commission got ready on the 15th August, 1961 to supply crude, no delivery has so far been made as none of the consumers tank lorries turned up to take the crude.

Shri Hem Barua: It transpires from the statement made by the hon. Minister that the Burmah-Shell refinery is not willing to receive the entire daily production of the Ankleshwar oilfields at present. May I know what steps

Government propose to take to store this crude or whether Government propose to make any other arrangement with other foreign refineries in Bombay than the Burmah-Shell?

Shri K. D. Malaviya: It is not easy that any other alternative arrangement can be made so soon to receive all this crude. The Burmah-Shell refineries were to take this oil—1500 tons per day from 1st January. They are not ready to take the whole lot, but after consultation, they have now agreed to have 100 tons from 1st September, i.e. a few days later.

12.11 hrs.

PAPERS LAID ON THE TABLE

SUPPLEMENTARY STATEMENT SHOWING THE ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKING

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table a Supplementary Statement No. V showing the action taken by the Government on various assurances, promises and undertakings given by the Ministries during the Thirteenth Session, 1961 of Second Lok Sabha. [See Appendix III, annexure No. 22.]

OIL AND NATURAL GAS COMMISSION (FIRST AMENDMENT) RULES, 1961.

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table a copy of the Oil and Natural Gas Commission (First Amendment) Rules, 1961 published in Notification No. G.S.R. 1028 dated the 12th August, 1961, under sub-section (3) of section 31 of the Oil and Natural Gas Commission Act, 1959. [Placed in Library, See No. LT-3136/61].